



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.05.2026

### NOTICE

Please take notice that the following matters listed in the Court – II on 15.05.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1687 of 2024 & I.A. No. 6052 of 2024  <b>(With Defects) Part Heard</b>	Vinayak Trading Corporation Vs. B S Ispat Ltd.	Samiksha Godiyal	Aniket Waghdhare
2.	Comp. App. (AT) (Ins) No. 2151 of 2024 & I.A. No. 8010, 8011, 8012 of 2024  <b>Part Heard</b>	Paradise Systems Pvt Ltd & Anr. Vs. Aadhar Infraholding Ltd & Ors.  <b>With</b>	Rakesh Kumar	Saloni Singh Vatsala Kak Priyanka Bhatt Anirban Bhattacharya Sumesh Dhawan
3.	Comp. App. (AT) (Ins) No. 705 of 2023  <b>Part Heard</b>	Energy Savings India Pvt. Ltd. Vs. BDR Builders and Developers Pvt. Ltd. & Ors.  <b>With</b>	Sumesh Dhawan	Rakesh Kumar Ankit Sharma Preeti Kashyap-R1-3 Anirban Bhattacharya Rashid Malik-R4
4.	Comp. App. (AT) (Ins) No. 706 of 2023  <b>Part Heard</b>	Rahul Kumar Sharma Vs. BDR Builders and Developers Pvt. Ltd. & Ors.	Sumesh Dhawan	Rakesh Kumar Ankit Sharma-R1 to R3 A. Bhattachar Rajeev Chowdhury

5.	Comp. App. (AT) No. 203 - 206 of 2023  <b>(With Defects) Part Heard</b>	G. R. Buildhomes Pvt. Ltd. Vs. The Administrator of UG Hotels & Resorts Ltd. (Sh. Manmohan Sarin, Former Hon'ble Chief Justice) & Ors.  <b>With</b>	Piyush Singh	Shazia Khan- R2 JS Bhatia- R1 D.N. Goburdhun- R4 Deep Dhamija- R8 Sangeet Rai- R5-7
6.	Comp. App. (AT) No. 229 of 2023  <b>Part Heard</b>	Bhalinder Ghai & Ors. Vs. U.G. Hotels and Resorts Ltd. & Ors.  <b>With</b>	Sangeet Rai	Hemant R Phalpher- R3 Saurabh Kalia Deep Taneja
7.	Comp. App. (AT) No. 244 of 2023  <b>Part Heard</b>	Umesh Phalpher Vs. U.G. Hotels and Resorts Ltd. & Ors.	Hemant R Phalpher	JS Bhatia Harish Kumar-R1 Deep Dhamija-R2 Vivek Kumar-R6 Shazia Khan-R7 Sangeet Rai- R3-5
8.	Comp. App. (AT) No. 98 of 2026  <b>Part Heard</b>	Amit Ramanand Sangai & Anr. Vs. Phoenix Industries Ltd. & Ors.	Arjun R. Sheth	Prateek Kumar Raveena RA
9.	Competition App. (AT) No. 01 of 2024 & I.A. No. 11 of 2024  <b>Part Heard</b>	Dr Supratik Sanatani & Anr. Vs Competition Commission of India & Ors.	Dr Supratik Sanatani	Shama Nargis, Dy. Director, CCI Abhishek Nanda- R6 Amit Kumar Singh Orenvungo Ezung- R2-5

By order of Hon'ble Chairperson  
-Sd/-  
Registrar